

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
UNSTARRED QUESTION NO. 3505
ANSWERED ON 10.12.2019

Capacity Building of Panchayats

3505. SHRIMATI APARAJITA SARANGI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of budgetary allocations towards capacity building of Panchayats on issues of child development protection and rehabilitation, State-wise and particularly of Bhubaneswar; and
- (b) the details of funds utilised so far in the current year?

ANSWER

MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) & (b) Ministry of Panchayati Raj has been implementing restructured Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with effect from 2018-19. The primary objective of this scheme is to strengthen Panchayati Raj Institutions through capacity building and training (CB&T) of Elected Representatives and its stakeholders with priority to Gram Panchayats covered under Aspirational Districts and Mission Antyodaya to deliver on Sustainable Development Goals (SDGs), which include women and child development. There is no separate budgetary allocation under the scheme of RGSA towards CB&T of Panchayats on issues of child development protection and rehabilitation including Bhubaneswar. Details of State/ Union Territory (UT) wise Annual Action Plan (AAP) having CB&T component approved and fund released during 2019-20 is at Annexure-I. The funds under the scheme are released after the utilisation certificate of previous instalments provided to State/UTs is submitted by the respective State/UTs.

Annexure- I**Annexure referred to in reply to Part (a) & (b) of the LS USQ No. 3505 answered on 10/12/2019****(Rs. in cr.)**

Sl. No.	State	2019-20		
		AAP Approved**	CB&T***	Fund Released
1	Andaman & Nicobar Island	1.5	0.216	0 *
2	Andhra Pradesh	154.72	109.13	0 *
3	Arunachal Pradesh	46.58	16.38	39.59
4	Assam	65.59	39.38	23.22
5	Bihar	126.3	80.05	0 *
6	Chhattisgarh	32.62	14.05	0 *
7	Dadara & Nagar Haveli	2.38	0.98	0 *
8	Daman & Diu	0.89	0.55	0 *
9	Goa	3.71	0.43	0 *
10	Gujarat	55.09	21.43	0 *
11	Haryana	69.64	15.82	0 *
12	Himachal Pradesh	20.9	8.41	0 *
13	Jammu & Kashmir	67.14	26.42	2.77
14	Jharkhand	34.62	10.92	0 *
15	Karnataka	52.31	41.83	0 *
16	Kerala	50.68	37.84	0 *
18	Madhya Pradesh	227.65	157.88	85.48
19	Maharashtra	142.89	46.71	8.43
20	Manipur	10.09	4.63	4.54
21	Meghalaya	15.02	10.38	2.63
22	Mizoram	7.34	2.79	0.503
23	Nagaland	8.87	5.25	0 *
24	Odisha	28.55	19.32	0 *
25	Puducherry	2.82	0.77	0 *
26	Punjab	91.12	3.64	0 *
27	Rajasthan	74.97	10.41	0 *
28	Sikkim	9.32	5.36	1.25
29	Tamil Nadu	158.65	80.7	0 *
30	Telangana	175.18	31.05	0 *
31	Tripura	12.2	6.97	0 *
32	Uttarakhand	57.21	15	23.79
32	Uttar Pradesh	416.92	66.45	169.92
33	West Bengal	94.18	83.49	44.1
	Total	2317.65	974.636	406.22

* Funds could not be released due to unspent balance available with States

** Annual Action Plan

*** Capacity Building & Training